

[Print](#)**Defective Case Register from 2026-06-30 to 2026-06-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/26992/2026	ALOK KUMAR MOHAPATRA	2026-06-30	. In Resident address of the petitioner mentioned in the cause title, District name not furnished
2	D-ABLAPL/18815/2026	LAMBODOR ACHARI	2026-06-30	1.Wrongly mentioned Annexure-1 instead of Annexure-2 at page-14. 2.Name and details of Informant/victim mentioned in Annexure-1,2 need not be disclose and kept in closed envelop. 3.Redacted copy be filed. 4.Name of petitioner No.2 mentioned in C.title not tally with the signature put in V.nama. 5..Subject Code incorrectly Mentioned
3	D-ABLAPL/18802/2026	PRAVASH CHANDRA JENA	2026-06-30	i)D-ABLAPL. no. be mentioned on the sealed cover
4	D-WP(C)/25590/2026	ADHIRAJ MOHANTY	2026-06-30	Name of the petitioner Ms. Sri Ram Trading Co mentioned in the memo not tally with the cause title.
5	D-BLAPL/18805/2026	PRAVASH CHANDRA JENA	2026-06-30	1. Name of the Lower court not correctly furnished in Date chart. 2. Page nos 10 and 11 not legible
6	D-WP(C)/27624/2026	KSHIROD KUMAR ROUT	2026-06-30	.Subject Code incorrectly Mentioned
7	D-WA/24580/2026	PRATIK DASH	2026-06-30	i) Being aggrieved para to confined one order only. ii) Put up for SR after removal of defects.
8	D-BLAPL/18977/2026	AMITAV TRIPATHY	2026-06-30	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.
9	D-WP(C)/28299/2026	TUSHAR KANTA NAYAK	2026-06-30	1 page - 22 not legible
10	D-CMP/24024/2026	ABHILASH MISHRA	2026-06-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
11	D-WP(C)/28393/2026	SANJAY KUMAR PATRA	2026-06-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-CRLA/15074/2026	AMARENDRA SAHOO	2026-06-30	1. Period of Delay 142 days delay,Limitation petition not filed 2. Name of Informant/victim/relatives/ address to be redacted from Annex-1 and 2 kept seal cover same thereafter put up SR
13	D-CMAPL/27745/2026	ADV.	2026-06-30	Put up for SR after filing of c. copy of impugned order.
14	D-WA/26364/2026	DEBASISH TRIPATHY,A.G.A	2026-06-30	Put up for SR after filing of c. copy of impugned order.
15	D-BLAPL/18883/2026	DHIRENDRA KUMAR MOHAPATRA	2026-06-30	Name and details of Informant need not be redacted from FIR. Only name and details of victim/family member be redacted.

16	D-CRLMC/17698/2026	RAMESH CHANDRA MAHARANA	2026-06-30	1.Mobile number of the Informant/Victim to be redacted in Page no.9.
17	D-WP(C)/28558/2026	SRIKANTA KUMAR NATH	2026-06-30	1. Ann.7 not mentioned in Petition.
18	D-ABLAPL/18049/2026	RESHMA BEHERA	2026-06-30	1.Name of Informant in Date Chart be redacted. Resubmit for SR after compliance.
19	D-WP(C)/28025/2026	BISWARANJAN MAHARATHA	2026-06-30	.Subject Code incorrectly Mentioned
20	D-WP(C)/27633/2026	KSHIROD KUMAR ROUT	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-BLAPL/18998/2026	SAMVIT MOHANTY	2026-06-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 63 to 70 not neat and legible.
22	D-WP(C)/27649/2026	KHAGESWAR BEHERA	2026-06-30	1. Ann.4 not filed as mentioned in Para 16.
23	D-ABLAPL/18761/2026	ABHILASH MISHRA	2026-06-30	Name and details of victim/informant be redacted from annexure thereafter put up for SR.
24	D-WP(C)/28222/2026	SUDHANSU SEKHAR JENA	2026-06-30	14-NOT PROPERLY INDEXED. Page marking not correct in index and file.Annexure-4 not correct in page no. 79
25	D-CRLMC/19319/2026	SWAGATIKA PANDA	2026-06-30	1. PS case number not correctly furnished in Date chart. 2. Annexure number not correctly furnished in para no.4.
26	D-RVWPET/27389/2026	ADV	2026-06-30	3-AUTHENTICATION FEE IS DEFICIENT. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
27	D-ABLAPL/18857/2026	BIBHUNANDAN NAYAK	2026-06-30	1. Opp. party name not properly mentioned in Affidavit page(pg.-7). 2. Page No.11 and 17 not legible.
28	D-ABLAPL/18816/2026	SK. ZAFARULLA	2026-06-30	P.S. case mentioned in Synopsis not tally with FIR copy.
29	D-WP(C)/27619/2026	KSHIROD KUMAR ROUT	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the deponent in affidavit does not tally with cause title.
30	D-WA/26229/2026	ER. NAGENDRA KUMAR MOHANTY	2026-06-30	8-CAUSE TITLE NOT IN ORDER. 1.C. copy of impugned order not filed 2.i) Op no. 1 2 4 in wp (c) are not made party in appeal memo. ii) Status of the parties not furnished. iii) Name of the appellant wrongly mention in Index, Synopsis, date chart.iv) Legible copy of page no. 38-40 44 64 are to be filed. v) Address of the Honble court wrongly mention in I.A. no.

				2013/2026. vi) Put up for SR after removal of defects and filing of c. copy of impugned order.
31	D-WA/24476/2026	SASWAT DAS, A.G.A.	2026-06-30	Page mark not properly.
32	D-WP(C)/27629/2026	KSHIROD KUMAR ROUT	2026-06-30	.Subject Code incorrectly Mentioned
33	D- CONTC/26752/2026	ADV.	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code Correctly not indicated
34	D-FAO/27938/2026	RIMJHIMBALA PATI	2026-06-30	1. Period of Delay 67 days
35	D- ABLAPL/18850/2026	CHITTA RANJAN PATTNAIK	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Redacted copy of FIR be filed. 3.Five names of Advocate mentioned in V.nama. But, only 2 signature made available.
36	D-WP(C)/28058/2026	SATYA RANJAN PATI	2026-06-30	. Date of order under Annexure-3 does not tally with Index and para-6 of the petition.
37	D- CRLREV/16241/2026	AKSHAYA KUMAR SAHOO	2026-06-30	1 .Name of Informant/Victim/Relatives to be redacted from Annex- 1 2 and 3 and kept seal cover the same thereafter Put up SR.
38	D- CRLMC/16191/2026	NIRANJAN PANDA	2026-06-30	1. C.Copy of Lower court in CRLA No.23/2025 to be filed.
39	D- CONTC/26664/2026	DIGAMBARA MISHRA	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED AB not mentioned in synopsis and date chart.
40	D- CONTC/26796/2026	ADV.	2026-06-30	.Petition not correctly addressed to Honorable Court.Subject Code incorrectly Mentioned
41	D-WP(C)/28364/2026	MIHIR KANTA RATH	2026-06-30	.Subject Code Not Furnished .
42	D-WP(C)/28900/2026	KUNAL KUMAR SWAIN	2026-06-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 not neat.
43	D- ABLAPL/17263/2026	ASMIYA RANJAN MAJHI	2026-06-30	1.In Declaration under affidavit, no. of paragraphs wrongly furnished. 2. Original F.I.R kept in envelope not attached with bail application.
44	D-WP(C)/28513/2026	AKSHAYA KUMAR JENA	2026-06-30	Page no.33 not neat.
45	D- BLAPL/18872/2026	SARADA PRASAD DASH	2026-06-30	1.Hologram of Rs.50/- not affixed in V.nama. 2..Receipt Showing Serv.copy To cg not Filed.
46	D-WP(C)/26493/2026	RAKESH KUMAR DAS	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.

47	D-WP(C)/28179/2026	SIDHANT DWIBEDI	2026-06-30	Address of o.p.-1 not mentioned in C.T.
48	D-WP(C)/28836/2026	KUNAL KUMAR SWAIN	2026-06-30	.Subject Code Not Furnished .
49	D-WP(C)/27638/2026	RABINDRA KUMAR PATNAIK	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of Representation mentioned in Ann.8 of Index and Para 10 not correct
50	D-WP(C)/26559/2026	SUPRITI KAR	2026-06-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 not neat.
51	D-ABLAPL/18764/2026	DEBASISH PATNAIK	2026-06-30	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
52	D-ABLAPL/18819/2026	AMITAV TRIPATHY	2026-06-30	Page No. 9 not legible.
53	D-WP(C)/27802/2026	DIBYAJYOTI NAYAK	2026-06-30	Page 19 and 20 not legible.
54	D-WP(C)/26509/2026	SRINIVAS MOHANTY	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A
55	D-WP(C)/27654/2026	KHAGESWAR BEHERA	2026-06-30	1. OHCBA welfare Fund Rs.50 not paid. 2. Ann.4 not filed as mentioned in Para 16.
56	D-CMAPL/28217/2026	RAMESH CHANDRA PRAHARAJ	2026-06-30	17-REFERENCE CERTIFICATE NOT FURNISHED.
57	D-FAO/28606/2026	KUNAL KUMAR SWAIN	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-WP(C)/28190/2026	SUNIL KUMAR PANDA	2026-06-30	1-COURT FEE IS DEFICIENT. Rs.12.00 to be paid
59	D-ABLAPL/18775/2026	SOUBHAGYA SWAIN	2026-06-30	Name and details of victim/informant mentioned in annexure be redacted thereafter put up for SR.
60	D-ABLAPL/18264/2026	RAMANI KANTA PATTANAIK	2026-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Ann.1 not attested. 2. Name and other Details of Informant or Petitioners , who are relation of Informant appearing in FIR details, Acknowledgement slip, Affidavit, CT, Page 11 and 17 be redacted. 3. Address of petitioners not properly mentioned in CT. Name of PS and District be mentioned. 4. Court Fee of Rs.6 not paid on Petition. Resubmit for SR after compliance.
61	D-WP(C)/28848/2026	JYOTI RANJAN KHUNTIA	2026-06-30	1. No.of order under Annexure- 7 does not tally with Index.2. Date of order under Annexure-1 to be corrected in Book mark.

62	D-WP(C)/27505/2026	PRASHANTA KUMAR DAS	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-ABLAPL/18823/2026	PARTHA SARATHI DAS	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Redacted copy be filed
64	D-ABLAPL/18863/2026	BIDESHI KUMAR GHADEI	2026-06-30	Name and Details of victim/informant redacted from annexure thereafter put up for SR
65	D-ABLAPL/18835/2026	SATYA RANJAN MULIA	2026-06-30	Page No. 10 not paginated.
66	D-WP(C)/26551/2026	DAMODAR PATRA	2026-06-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit.Page 16 20 not neat
67	D-ABLAPL/18780/2026	GOPINATH MISHRA	2026-06-30	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
68	D-ABLAPL/18800/2026	GAJENDRANATH ROUT	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and address of the informant be redacted from annexure-1 ii) For further S.R.
69	D-ABLAPL/18767/2026	DEBASISH PATNAIK	2026-06-30	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
70	D-WP(C)/27997/2026	ASHOK KUMAR MOHAPATRA	2026-06-30	Prayer before ground not furnished in the petition.
71	D-CRLA/15498/2026	BIJAYA KUMAR RAGADA	2026-06-30	1. Period of Delay 44 days delay,Limitation petition not filed.
72	D-RPFAM/27963/2026	BISWAJIT NAYAK	2026-06-30	1. Period of Delay 15 days 2. good ground not furnished
73	D-BLAPL/18781/2026	SANTOSH KUMAR DASH	2026-06-30	1. Rejection order dated and TR case number not correctly furnished in Date chart. 2. Rejection order dated not correctly furnished in page no.19. 3..Subject Code Not Furnished .
74	D-ABLAPL/18871/2026	SAKTI MOHAN BEHERA	2026-06-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of the informant with address reflected in the petition.2. paragraphs not correct in declaration of affidavit.3 Name of the informant with address reflected in the annexs be kept in cover.

75	D-CRLMP/18799/2026	RESHMA BEHERA	2026-06-30	1. Name of informant/victim/Relative and address to be redacted from Annex- 1 2 3 4 and Affidavit , V.nama. thereafter put up SR.
76	D-CRLA/16749/2026	DEBASNAN DAS	2026-06-30	1.Authentication fee of Rs 4.40/- not paid 2. Paragraphs not correctly furnished in declaration. 3. Oriya undertaking not furnished. 4. Annex-2 not page marked.
77	D-WP(C)/15350/2026		2026-06-30	8-CAUSE TITLE NOT IN ORDER. Page marking not proper.Age of the petitioner no-3 not mentioned in the cause title.
78	D-WP(C)/25649/2026	KRISHNA CHANDRA SAHU	2026-06-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
79	D-WP(C)/27146/2026	SANDHYARANI PANI	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2. Date of order under Annexure-6 and 6 does not tally with Index.
80	D-WP(C)/28042/2026	JYOTIRMAY GUPTA	2026-06-30	.Subject Code incorrectly Mentioned
81	D-FAO/28602/2026	KUNAL KUMAR SWAIN	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-BLAPL/18930/2026	JULU KHANSAMA	2026-06-30	Name and Details of victim/informant and her relatives be redacted from page no.26 and D.W.s 01 to D.W.s 34 thereafter put up for S.R
83	D-BLAPL/17183/2026	SHYAM SUNDAR TRIPATHY	2026-06-30	Name and Details of victim/informantm mentioned in annexure page No.9(para no.6) and page No.6 need not be disclosed and kept in closed cover.
84	D-CONTC/26781/2026	ADV.	2026-06-30	I) Designation of the contemnor not correctly furnished in cause title.ii) Vernacular certificate not furnished.iii) Name of the district not furnished of the contemnor in the cause title.
85	D-WP(C)/27643/2026	KHAGESWAR BEHERA	2026-06-30	1. Ann.4 not filed as mentioned in Para 16.
86	D-CRLMC/19034/2026	PRASANTA KUMAR SAHOO	2026-06-30	1. As per impugned order under Annexure-4,name of the Lower court does not tally with petition and I.A.
87	D-WP(C)/28841/2026	KUNAL KUMAR SWAIN	2026-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. One Levin kumar Sahoo executed in V.nama,who is not petitioner in this case.
88	D-ABLAPL/18779/2026	PRATIK DASH	2026-06-30	Name and Details of victim/informant be redacted from annexures thereafter put up for SR.
89	D-CMAPL/27816/2026	PARTHA MUKHERJI	2026-06-30	Put up for SR after filing of c. copy of impugned order.
90	D-WP(C)/27251/2026	AJAYA KUMAR TRIPATHY	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Paragraph declaration not correct in Affidavit and IA Affidavit. 2. Title of Pet. in CT and Affidavit not tally.
91	D-BLAPL/18868/2026	KHAGESWAR BEHERA	2026-06-30	Pending case No. and Lower Court name mentioned in petition not tally with Rejection order.
92	D-WP(C)/28492/2026	MANAS PATI	2026-06-30	synopsis and date chart not mentioned in index
93	D-WA/26303/2026	JAJATI KESHARI KHUNTIA	2026-06-30	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
94	D-WP(C)/26725/2026	UMAKANT SAHOO	2026-06-30	1. Court fee Rs 2/- deficient in V. nama 2. Grounds not furnished in WPC (PIL) petition.
95	D-WP(C)/27647/2026	PRAFULLA KUMAR MOHAPATRA	2026-06-30	1. Deficit Court Fee of Rs.6 to be paid on Petition.
96	D-WP(C)/26494/2026	SATRUGHNA DASH (A)	2026-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not mentioned in the affidavit.
97	D-CRLA/12537/2026	IPSIT AUROBINDO ACHARYA	2026-06-30	1 Name of Informant/ Victim/ Relatives need not disclosed and kept closed in cover in connection with Annex-.1.
98	D-CONTC/25233/2026	ADV.	2026-06-30	i) Sl. no. 4 of the affidavit not correct
99	D-LAA/28263/2026	SWAYAMBHU MISHRA,A.S.C	2026-06-30	Not properly addressed in the I.As.
100	D-ABLAPL/18851/2026	AMLAN SHAKTI PAUL	2026-06-30	Name of the petitioner mentioned in Application not tally with the signature put in Affidavit and V.nama.
101	D-ABLAPL/14582/2026	AMITAV TRIPATHY	2026-06-30	1. Name of Victim in Page 10 point No.12 be redacted.Resubmit for SR after compliance
102	D-BLAPL/18416/2026	DEEPAK KU SAHOO	2026-06-30	1. As per rejection order under Annexure-2,the name of the Lower court does not tally with petition
103	D-ABLAPL/18865/2026	SUNIL KUMAR PALAI	2026-06-30	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
104	D-WA/24662/2026	SUPRIYA PATRA	2026-06-30	1. Period of Delay 11 days delay i) Status of the parties not furnished. ii) Reference certificate not furnished. iii) Year of the wp (c) not correctly furnished in book mark, Synopsis, Index at sl .no. 3 9 para no. 2 and10.
105	D-CONTC/26774/2026	ADV.	2026-06-30	i) Vernacular certificate not furnished. Page mark of Index not tally with petition.iii) District of the contemnnot mentioned in cause title.iv) page no.14 not legible.v) Designation of the contemnnot correctly furnished in cause title.
106	D-WP(C)/28817/2026	KUNAL KUMAR SWAIN	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit

107	D-ABLAPL/18812/2026	PRAVASH CHANDRA JENA	2026-06-30	i) D- ABLAPL no. be mentioned on the sealed cover.
108	D-RPFAM/27920/2026	MALAYA KUMAR MISHRA	2026-06-30	1. Period of Delay 221 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid
109	D-BLAPL/18492/2026	KULDEEP MOHANTY	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / Informant, Relatives from petition and Annexure
110	D-CRLA/12191/2026	BIKRAM KESHARI RAJ	2026-06-30	Period of Delay 17 days delay, Limitation petition not filed
111	D-CONTC/18962/2026	SWETALANA DAS	2026-06-30	i) Date of representation mentioned in para10 of the petition not tally with annexure-5.ii) Sl. no. 3 of the index not correct.
112	D-WP(C)/27623/2026	SANJAY KUMAR SAMANTARAY	2026-06-30	1. After page nos.41 and 44 not page marked.
113	D-CONTC/28369/2026	ADV	2026-06-30	1. WPC case number not correctly furnished in Index, Reference certificate, para no.1 and cause title. 2. CONTC number not correctly furnished in para no.4.
114	D-WP(C)/26943/2026	ARYA KUMARI SAIENDRAJA	2026-06-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Letter dated not correctly furnished in page no.7. 2. Page no.40 not legible. 3. Page no.88 repeated twice.
115	D-BLAPL/18742/2026	BISWARANJAN MAHARATHA	2026-06-30	.Subject Code incorrectly Mentioned
116	D-WP(C)/25637/2026	SANJAY KUMA PATRA	2026-06-30	Address of the Opp.party no.1 not furnished in the cause title. 2.Annex nos. I and IV not exhibited in the petition.3.Paragraphs nos. not furnished in the declaration of the affidavit.
117	D-CONTC/26758/2026	ADV.	2026-06-30	Correct code not indicated
118	D-CONTC/28370/2026	ADV	2026-06-30	1. Copy of order dated 08.01 2026 passed in WPC No.124/ 2026 not filed.
119	D-WP(C)/28245/2026	SATYANARAYAN MISHRA	2026-06-30	Page no.12 not filed.
120	D-WP(C)/28470/2026	TUSHAR KANTA NAYAK	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
121	D-WP(C)/27225/2026	RANJIT MOHANTY	2026-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
122	D-CONTC/26799/2026	ADV.	2026-06-30	i) Designation of contemnor not correctly furnished.ii) Vernacular certificate not furnished.iii) District name of the contemnor not furnished in cause title.

123	D-ABLAPL/18763/2026	KABIRAJ PRADHAN	2026-06-30	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
124	D-BLAPL/18973/2026	SOUBHAGYA SUNDAR DAS	2026-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover. and Mobile number, name of the Informant/Victim to be redacted in page 12 13 and 14
125	D-EXP/28779/2026	MANORANJAN MUDULI	2026-06-30	Put up for SR after filing of c. copy of impugned order.
126	D-CONTC/26632/2026	NRUSINGH CH. ROUT	2026-06-30	1. Age of the deponent in affidavit does not tally with declaration.
127	D-WA/24694/2026	LAXMIKANTA MOHANTY	2026-06-30	Put up for SR after filing of c. copy of impugned order
128	D-WP(C)/26936/2026	SATRUGHNA DASH (A)	2026-06-30	1. Rule- 8 of Orissa High court PIL Rules not complied.
129	D-WA/24574/2026	JAGAJIBAN PRADHAN	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 105 days delay i) District not mention in CT of R-1 and 2. ii) Reference certificate not furnished. iii) Date of order wrongly mention in being aggrieved.
130	D-WP(C)/27625/2026	KSHIROD KUMAR ROUT	2026-06-30	.Subject Code incorrectly Mentioned
131	D-WA/27200/2026	DEBASHIS TRIPATHY,A.G.A	2026-06-30	1.C. copy of impugned order not filed. i) Page mark not properly. ii) Legible copy of page no. 25-28 31-37 39 41 44 are to be filed. iii) Put up for SR after removal of defects and filing of c. copy of impugned order.
132	D-WP(C)/28034/2026	NIRANJAN PANDA	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. After page no.20 not page marked.2. Name of the deponent in affidavit does not tally with Solemnly affirmation para.
133	D-WP(C)/27613/2026	ALOK KUMAR MOHAPATRA	2026-06-30	1. Subject code not mentioned in Assessment slip.
134	D-WP(C)/28421/2026	GAJENDRANATH ROUT	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
135	D-WP(C)/27102/2026	HARIPAD MOHANTY	2026-06-30	Page no. 34 not neat
136	D-CRLMC/13378/2026	UMAKANTA BARIK	2026-06-30	1.Mobile number and name of the Informant/Victim to be redacted in page no.10 and 12

137	D-WP(C)/28039/2026	AJIT KUMAR PANDA	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age and paragraph no. not correctly furnished in declaration.2. Date of order under Annexure-1 does not tally with para-1 of the petition.
138	D-BLAPL/18785/2026	AMITAV TRIPATHY	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Redacted copy be filed.
139	D-BLAPL/17863/2026	AJAYA KUMAR NAYAK	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for Further SR after Redacting the name of victim / Informant and Relatives from the petition and Annexures. 2. Name of the Victim / Informant and Relatives need not be disclosed in connection with Annexures, Affidavit , V.nama and kept in closed cover. 3. Redacted xerox copy of Annexures, Affidavit and V.nama to be filed.
140	D-CRLREV/14883/2026	SOUBHAGYA KUMAR DASH	2026-06-30	Name of Informant / Victim /Relatives/ address to be redacted from Annex-1 and 2 kept seal cover the same.
141	D-ABLAPL/17547/2026	SATYA NARAYAN MISHRA 4	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
142	D-CRLA/16427/2026	ANIRUDHA DAS	2026-06-30	1. Name of Informant/Victim/Relatives /Address to be redacted from Annex-1 and kept seal cover thereafter put up SR.
143	D-CRP/27058/2026	AMIT PRASAD BOSE	2026-06-30	1.D.C.Fee of Rs.39/- to be Paid. 2.Petitioner No-15 not executed. Put up for further S.R after payment of D.C.Fee for computing the period of limitation
144	D-WP(C)/27001/2026	BRAHMANANDA TRIPATHY	2026-06-30	1. In Opposite parties no-5, fathers name and address not furnished. 2. In annexure-7, year of mutation appeal no wrongly mentioned in index
145	D-WP(C)/27601/2026	SHAMBHU CHARAN NATH SHARMA	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index, Annexure-8 not described in the petition.2. Paragraph no. not furnished in declaration.3.Page no.30 not neat and legible.
146	D-CRLA/15389/2026	SIDDHARTH GOUTAM DAS	2026-06-30	1. Name of school and relatives to be redacted from judgement.

147	D-BLAPL/18923/2026	LALATENDU PAL	2026-06-30	Reference certificate not correctly furnished.S.T.Case no. not correctly furnished in Prayer
148	D-BLAPL/17466/2026	BICHITRA NARAYANA SATAPATHY	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
149	D-WP(C)/27590/2026	RABI NARAYAN BEHERA	2026-06-30	page - 32 and 33 not legible.
150	D-ABLAPL/18853/2026	RAGHUNATH DASMOHAPATRA	2026-06-30	1.Mobile No. of the Informant-cum-victim mentioned at page-9 and also mentioned her name at page-14 be redacted. 2.Name of family member of the victim mentioned in Annexure-2 be redacted and kept in closed envelop. 3.Hologram of Rs.50/- not affixed in V.nama.
151	D-WP(C)/28360/2026	MIHIR KANTA RATH	2026-06-30	.Subject Code Not Furnished .
152	D-WP(C)/28107/2026	BALARAM BEHERA	2026-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.9 not neat.Name of petitioner not furnished.
153	D-WP(C)/29007/2026	MANOJA KUMAR KHUNTIA	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 not correctly mentioned affidavit in the I.A
154	D-BLAPL/18978/2026	JYOTIRMAYA SAHOO	2026-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. No. and Date of F.I.R. under Annexure-1 does not tally with Synopsis and petition.2. Signature of the petitioner in V.nama does not tally with cause title.
155	D-ABLAPL/18765/2026	KABIRAJ PRADHAN	2026-06-30	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
156	D-CRLMC/17838/2026	AMULYA RATNA PANDA	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for Further SR after Redacting the name of victim / Informant and Relatives from the petition and Annexure. 2. Name of victim /Informant and Relatives need not be disclosed in connection withAnnex-1 and kept in closed cover.
157	D-WP(C)/28410/2026	LALITENDU MISHRA	2026-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Date of copy of order vide annex-1 not tally with Index. Annexure-22 not mentioned in the petition copy. Page 75 not neat. Serial no-5 affidavit in the I.A not correctly mentioned and also paragraph
158	D-WP(C)/26510/2026	SOUBHAGYA KUMAR RATH	2026-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
159	D-BLAPL/18677/2026	GAGAN BIHARI SINGH	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i.) Name and details of Informant-cum-victim/relative mentioned in Annexure-1 need not be disclose and kept in closed envelop. ii.) Redacted copy of FIR be filed.
160	D-ABLAPL/18841/2026	SATYA RANJAN MULIA	2026-06-30	Annexure-1 not mentioned on the top of page-8.
161	D-BLAPL/18943/2026	SUBODH KUMAR MOHANTY	2026-06-30	Page No.9 not legible.
162	D-CRLMA/18843/2026	ANUPAM DASH	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) C. copy of order dtd. 16.12.2025 passed in ABLAPL no. 12151/2025 to be filed. ii) Anx-4 not page mark in Index. iii) Put up for SR after removal of defects.
163	D-CRLA/11871/2026	SANJIT MISHRA	2026-06-30	1.Pages 23 24 25 26 29 and 34 not properly redacted. 2. Pages 35 and 44 name of school to be redacted.
164	D-BLAPL/18879/2026	RITURANJAN CHHOTARAY	2026-06-30	1.Subject code not properly mentioned in Index page. 2.Page No.9 not legible.
165	D-WP(C)/27808/2026	SANJAY KUMAR PATRA	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
166	D-LAA/28395/2026	SREEJIT MOHANTY	2026-06-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-CRLMC/19312/2026	PITAMBAR PANDA	2026-06-30	1. Fathers name of the op. no.2 not furnished in cause title.
168	D-WP(C)/27642/2026	CHINMOY PATRA	2026-06-30	1. Synopsis and Date Chart not page marked.
169	D-WP(C)/28026/2026	DEEPAK KUMAR PANI	2026-06-30	1. Page nos.32 to 36 59 63 and 65 to 70 not neat and legible.
170	D-WP(C)/27016/2026	DWARIKA PRASAD MOHANTY	2026-06-30	1. In declaration under affidavit, no. of paragraphs not furnished.
171	D-LAA/28264/2026	SWAYAMBHU MISHRA, A.S.C	2026-06-30	Not properly addressed in the I.A No-212/2026.
172	D-FAO/28610/2026	KUNAL KUMAR SWAIN	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

173	D- CONTC/26755/2026	ADV.	2026-06-30	Code Not indicated
174	D- BLAPL/18995/2026	JYOTIRMAYA SAHOO	2026-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Signature of the petitioner in V.nama does not tally with cause title.
175	D- CRLMC/18160/2026	BISWANATH BEHERA	2026-06-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of informant be redacted
176	D- BLAPL/18938/2026	SANJAYA KUMAR PANIGRAHI	2026-06-30	Page No.7 and 8 not legible
177	D- BLAPL/17797/2026	SUDHANSU PRASAD MAHAPATRA	2026-06-30	1. At paragraph 10 rejection order date not furnished. 2. Bail application not signed by the advocate 3. father name of the petitioner and T.R case no mentioned in the cause title not tally with Rejection order. 4. Pending before the court mentioned in the cause title not tally with rejection order.
178	D- ABLAPL/19081/2026	KABIRAJ PRADHAN	2026-06-30	1. Mobile number of the Informant/Victim to be redacted in Page no.8.
179	D- CONTC/21698/2026	ADV.	2026-06-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
180	D-WP(C)/26561/2026	PRASANNA KUMAR MISHRA	2026-06-30	8-CAUSE TITLE NOT IN ORDER.
181	D-CRLA/13262/2026	BIBEKANANDA MAHAPATRA	2026-06-30	1 .School address from page 62 and 63 to be redacted
182	D- CRLMP/17354/2026	ARJUNA CHARANA BEHERA	2026-06-30	1. Name of the petitioner not correctly furnished in the petition. 2. Annexures are not legible. 3. Original Affidavit and V.nama to be filed. Put up for SR thereafter.
183	D-WP(C)/27646/2026	KHAGESWAR BEHERA	2026-06-30	1. Ann.4 not filed as mentioned in Para 16.
184	D- ABLAPL/19073/2026	BYOMAKESH TRIPATHY	2026-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.5 and 6 in V.nama does not tally with cause title.
185	D-WP(C)/28207/2026	DURGA PRASAD PATTANAIAK	2026-06-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 30 partly not legible.
186	D-WP(C)/27845/2026	AGASTI KANUNGO	2026-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

187	D- ABLAPL/18801/2026	MANORANJAN DAS	2026-06- 30	i) Page no. 10 and 11 not legible.
188	D-WP(C)/26520/2026	NIRANJAN PANDA	2026-06- 30	Page 17 not in order.
189	D-WP(C)/27849/2026	AGASTI KANUNGO	2026-06- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D- CONTC/23551/2026	ASISH KUMAR RAY	2026-06- 30	This contempt petition is prematured one
191	D-WP(C)/28857/2026	KUNAL KUMAR SWAIN	2026-06- 30	Hologram of Rs.50/- to be paid in V.nama.